## CENTRAL ADMINISTRATIVE TRIBUNAL **CHANDIGARH BENCH**

## Contempt Petition No. 60/236/2012 in ORIGINAL APPLICATION NO. 060/668/2011

Chandigarh, this the 23rd day of July, 2019

# CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

Ashok Kumar Chopra son of late Sh. Ram Saran Dass Chopra, aged 49 years, r/o House No. 398, Bharat Nagar, Post Office, Vijay Nagar, Batala Road, Amritsar.

....Petitioner

(By Advocate: Shri D.R. Sharma)

- 1. Mr. R.K. Singh, IAS, Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
- 2. Mr. Sunil Kumar Sinha, Joint Director/E, Intelligence Bureau Headquarters, 35, Sardar Patel Marg, New Delhi.
- 3. Mr. Manmeet Singh Narang, Deputy Director, Subsidiary Intelligence Bureau, Government of India, 12, Mahindra House, Albert Road, Amritsar.

....RESPONDENTS

(By Advocate: Shri Sanjay Goyal)

### ORDER (oral)

### SANJEEV KAUSHIK, MEMBER (J)

M.A. No. 60/1140/2019 is allowed and accompanying compliance affidavit is taken on record subject to all just exceptions.

Learned counsel for the parties are in agreement that this 2. C.P., which was revived vide order dated 1.5.2019, may be closed as the respondents have complied with the orders dated 22.05.2012 of this Tribunal.

3. Considering the fact that the order would not be prejudicial, to the rights of any of the parties, therefore, this C.P. is closed being satisfied. Notice issued stands discharged.

# (SANJEEV KAUSHIK) MEMBER (J)



